

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 46 of 2013 in
R.P. (DFR) 165 of 2013 in
Appeal No. 24 of 2011

Dated : 17th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Odisha Power Transmission Corporation Ltd. Petitioner

Versus

Odisha Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s): Mr. R.K. Mehta
Mr. Antaryami Upadhyay

Counsel for the Respondent(s):

ORDER

At the request of the Learned Counsel for the Appellant, post the matter on **25.04.2013**.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ak/vt